

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2099
ANSWERED ON:01.12.2000
EXPORT PROCESSING ZONES
DAGGUBATI RAMANAIDU

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

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(a) whether the Government have authorised the State Governments to set up Export Processing Zones at their own in the joint / private sector; (

(b) if so, whether any Export Processing Zones have been set up in the joint / private sector by the Union Government / State Governments; and (

(c) if so, the details thereof, location-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI OMAR ABDULLAH)

(a) : Yes, Sir. It was decided in 1992 not to set up any new Export Processing Zone (EPZ) by the Government of India. However, with a view to augment infrastructure for export production, the Government has decided to permit setting up of Export Processing Zones (EPZs) in the private / joint sector or by State Governments.

(b) & (c) : The details and location of Export Processing Zones approved for establishment in private / joint sector or by the State Government are as under :

Name of the Promoter Location Private/Joint Sector

M/s Kayfoam Ltd., Mumbai Kandiveli (East)
Mumbai (Maharashtra)
Private Sector

M/s Colonc International, Chennai Singidivakam Village,
Kancheepuram Taluk, Tamil Nadu.
Private Sector

Government of Uttar Pradesh Greater Noida, Uttar Pradesh State Government.